

# HIGH COURT LEGAL SERVICES COMMITTEE

## HIGH COURT OF CHHATTISGARH; BILASPUR

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### NOTICE OF NATIONAL LOK ADALAT

As per guidelines issued by the National Legal Services Authority, New Delhi, National Lok Adalat is scheduled to be held on 08/07/2017. The following matters will be taken up for disposal in the aforesaid National Lok Adalat :

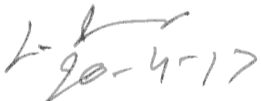
- (i) Criminal Compoundable Offence;
- (ii) NI Act cases under Section 138;
- (iii) Bank Recovery cases.
- (iv) MACT cases.
- (v) Labour disputes cases;
- (vi) Electricity & Water Bills (excluding non-compoundable cases);
- (vii) Matrimonial disputes;
- (viii) Land Acquisition cases;
- (ix) Service matters relating to pay and allowances and retiral benefits;
- (x) Revenue cases (pending in District Courts and High Courts only)
- (xi) Other civil cases {(rent, easmentary rights, injunction suits, specific performance suits) etc.  
(please specify the category)}

In the circumstances, High Court Legal Services Committee is contemplating to hold National Lok Adalat for the above-mentioned subject specified by NALSA for the matters pending in the High Court of Chhattisgarh on 08/07/2017.

It is therefore, all the Advocate/concerned party, who are interested to place their matters pending in the High Court of Chhattisgarh on the above mentioned subject or any other subject for settlement in National Lok Adalat, are requested to contact the undersigned along with the details of their case number on or before 30/06/2017, so that necessary action may be taken in the cases.

All concerned are requested to co-operate and participate in National Lok Adalat.

Date : 20/04/2017

  
L-90-4-17

(Jaideep Garg)

Additional Registrar (Judicial)-cum-Secretary,  
to the High Court Legal Services Committee,  
Bilaspur

## **NATIONAL LOK ADALAT TO BE HELD ON 08-July-2017**

The National Lok Adalat is sheduled to be held in the High Court premises on 08-07-2017 (i.e. Saturday) under the aegis of National Legal Services Authority, New Delhi, in association with the Chhattisgarh State Legal Services Authority and the High Court Legal Services Committee, Bilaspur.

The Counsel/Litigants desiring to get their matter settled before the aforesaid National Lok Adalat, may submit their application before the Additional Registrar (Judicial)-cum-Secretary, High Court Legal Services Committee, Bilaspur by hand till 30-06-2017.

### **नेशनल लोक अदालत दिनांक 08 जुलाई 2017**

राष्ट्रीय विधिक सेवा प्राधिकरण, नई दिल्ली के निर्देशानुसार उच्च न्यायालय विधिक सेवा समिति, बिलासपुर द्वारा दिनांक 08-07-2017 (शनिवार) को "नेशनल लोक अदालत" आयोजित किया जा रहा है।

उक्त "नेशनल लोक अदालत" में माननीय उच्च न्यायालय में लम्बित प्रकरणों के आपसी सुलह के माध्यम से निराकरण हेतु अधिवक्तागण/पक्षकार आपसी समझौता योग्य प्रकरणों को रखे जाने हेतु दिनांक 30/06/2017 तक सचिव, उच्च न्यायालय विधिक सेवा समिति, बिलासपुर के समक्ष अपना आवेदन प्रस्तुत कर सकते हैं।